## Auditors' Certificate on Maintenance of Balance in InCA (s) / OCA (s) for the Quarter / Year ending:

(To be submitted by non-bank Payment Aggregator (PA) – Cross Border to respective Regional Office of DPSS, RBI within a fortnight from the end of Quarter / Year for InCA / OCA business separately) (foreign currency to be used for non-INR InCA case)

(Amount in Rs.)

Sr.	<del>_</del>			ts from the
No.	iteriis		Auditor/s	
		Auu	1101/5	
1.	Name & Address of the P.			
2.	Name & Address of the A			
3.	Escrow Bank Details like	<ul> <li>(1) InCA / OCA 1: Name of the Bank Branch Address Account No.</li> <li>(2) InCA / OCA 2: Name of the Bank Branch Address Account No.</li> </ul>		
4.	Outstanding Liability (amount due to the merchants and settled to the InCA(s) / OCA(s) by acquiring / AD banks) of the entity at the beginning of the Quarter / Year (foreign currency to be used for non-INR InCA case)		₹ \$	
5.	InCA (s) / OCA (s) balance at the beginning of the Quarter / Year		InCA / OCA 1	InCA / OCA 2 ₹
6.	Debits to InCA(s) / OCA(s	) during the quarter / year	InCA / OCA 1	InCA / OCA 2
	<ul> <li>a. Payments to onboarded merchants, towards sale of goods / services / investments</li> <li>b. Refund to be credited to the payer for the reversals of purchase transactions</li> <li>c. Payment to another PA or PA – CB – I who is part of the transaction flow, for ultimate settlement of funds to the merchant</li> <li>d. Payment of commission to the PA-CB.</li> </ul>		₹	₹₹
7.	Credits to InCA(s) / OCA(	s) during the quarter / Year	InCA / OCA 1	InCA / OCA 2

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	Receipt of funds from payers for merchants, onboarded towards purchase of goods / services /	₹	₹
	investments b. Receipt of funds from other PAs for settlement to	₹	₹
	their merchant c. Refunds thereof initiated by merchants (failed /		
	disputed / returned / cancelled transactions) d. Payment received for onward transfer to merchants under promotional activities, incentives, cash-backs, etc		
8.	InCA / OCA account(s) Balance at the end of the Quarter / Year	₹	₹
9.	Outstanding Liability (amount due to the merchants and settled to the escrow by acquiring banks) of the entity at the end of the quarter / year	₹	
10.	The auditor shall verify the outstanding liability of the entity with the closing balance of the InCA(s) / OCA(s) on daily basis. Whether the InCA(s) / OCA(s) had sufficient balance to cover the outstanding liability of the entity at all times? If No,  (i) number of days of shortfall in balance  (ii) amount short in escrow account(s) on each of the days there was shortfall		
	If yes, (i) Least amount by which InCA(s) / OCA(s) exceeded outstanding liability of the entity at EOD during the quarter.		
	(ii) Date on which InCA(s) / OCA(s) exceeded outstanding liability of the entity at EOD by the least amount during the quarter.		
11.	(i) Minimum balance in each of the InCA (s) / OCA(s) separately during the Quarter / Year (ii) Maximum balance in each of the InCA (s) / OCA(s) separately during the Quarter / Year		
12.	Number of merchants registered for payments with each bank separately:  (i) At the beginning of Quarter / Year  (ii) At the end of Quarter / Year		

<ul><li>a) Average time taken for payments to merchants:</li><li>b) Any other information that Auditor may like to indicate for the purpose of this certificate:</li></ul>
b) Any other information that Additor may like to indicate for the purpose of this certificate.

Other information:

Place:	
Date:	Signature:
Stamp:	Name and Designation: